## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA No.224/2017 IN CP 150/2015 RT CP No.91/Chd/Hry/2017

BEBB India Pvt.Ltd. ...Petitioner

Vs.

M/s ABW Infrastructure Ltd. & Ors. ... Respondents

Present: None

The Hon'ble Member (Judicial) is on official tour, hence the

matter is adjourned to 21.12.2017.

Sd/-

**Court Officer** 

December 18, 2017